

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 16
IA No. 230/JPR/2020
CP No. (IB)- 81/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

M/s Star Wire Products

...Operational Creditor/Applicant

Versus

Fatehpuria Transformers and Switchgears Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE DR. P. S. N. PRASAD, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Aditya Vijay, Adv.

For the Respondent : None-appeared

ORDER

Heard the submissions made by the counsel for the Operational Creditor. The Application for withdrawal of the matter is allowed as the matter has been resolved mutually and amicably. The Petition is therefore dismissed as withdrawn in terms of Rule 8 of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016. The case papers may be consigned to the record room.

-Sd-
(Raghu Nayyar)
Technical Member

-Sd-
(P. S. N. Prasad)
Judicial Member

April 06, 2021
H.A